

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. RAJIV KALRA

IA 44544/2019,25894/2020, in Petition(s) for Special Leave to Appeal (C) No(s). 19980-19981/2019

POWER GRID CORPORATION OF INDIA LTD

Petitioner(s)

VERSUS

M/S UNIVERSAL TRADERS & ORS.

Respondent(s)

IA No. 44544/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 25894/2020 - SUBSTITUTED SERVICE)

WITH

SLP(C) No. 19982-19983/2019 (XI)

(FOR

FOR CONDONATION OF DELAY IN FILING ON IA 40925/2019

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 40927/2019

IA No. 40927/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 28-02-2020 These matters were called on for hearing today.

For Petitioner(s)

Mr. Ashwarya Sinha, AOR
Mr. Akshay Amritanshu, Adv.
Mr. Yuvraj Sharma, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. counsel for the petitioner has filed an application for substituted service in respect of respondent No. 1 and the same is allowed. Registry to proceed further.

List again on 20.04.2020.

RAJIV KALRA
Registrar